

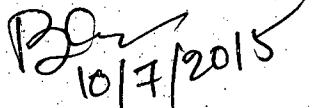
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI -5

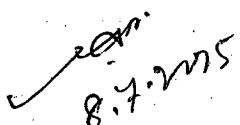
(DESTRUCTION OF RECORD RULES, 1990)

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O.A./TA/ NO. 307/2015
R.A./CP/NO..... 2015
E.P./M.P./NO..... 2015

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10/7/2015
SECTION OFFICER (JUDL.)


8.7.2015

FORM NO. 4
(See Rule 42)
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH :
ORDERSHEET

1. ORIGINAL APPLICATION No : 207 / 2009
2. Transfer Application No : -----/2009 in O.A. No.-----
3. Misc. Petition No : -----/2009 in O.A. No.-----
4. Contempt Petition No : -----/2009 in O.A. No.-----
5. Review Application No : -----/2009 in O.A. No.-----
6. Execution Petition No : -----/2009 in O.A. No.-----

Applicant (S) : Sri Rajani K. Das

Respondent (S) : Union of India & Ors.

Advocate for the : Ms. U. Das, Mr. M.K. Boro,
(Applicant (S)) Mr. K. Konwar, Mr. H.K. Sutu
for M.K. Das

Advocate for the :
(Respondent (S))

Rly.

Notes of the Registry	Date	Order of the Tribunal
<p>This application is in form is filed/C. F. for Rs. 50/- deposited vide IPO/BD No. <u>396 426/50</u> Dated <u>17/8/09</u></p> <p><i>N.D. 10/10/09</i> <i>Dy. Registrar</i> <i>17/10/09</i></p>	09.10.2009	<p>Heard learned counsel for the parties and perused the materials placed on record.</p> <p>For the reasons recorded separately, this case stands disposed of.</p> <p><i>M.R. Mohanty</i></p>
<p><u>7/10/09</u></p> <p><u>4 (Four) Copies of</u> <u>Application with envelope</u> <u>received for issue</u> <u>notices to the Respondents</u> <u>No 1 to 4, with under</u> <u>taking to serve a copy</u> <u>of the application to the</u> <u>Rly. Standing Counsel.</u></p> <p><u>17/10/09</u></p> <p><i>M.R. Mohanty</i> <i>17/10/2009</i></p>	/bb/	

Received : Mr. M. K. Boro
12/10/09

12/10/2009

- Copy of Judgment
- order dtd 9/10/2009
- send to the D/section
for issuing to the
Applicant & Respondents
by Regd. post.

Free copies of both
side standing concealed
by hand:

~~12/10/09~~

Memo No. 12400-12404
dt. 10-11-2009

**CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH**

O.A. No.207 of 2009

DATE OF DECISION: 09.10.2009

Sri Rajani Kanta Das

.....**Applicant/s.**

Mr.M.K.Boro

.....**Advocate for the
Applicant/s.**

- **Versus -**

N.F.Railways & Ors.

.....**Respondent/s**

Dr. J.L.Sarkar, Railway Standing counsel

.....**Advocate for the
Respondents**

CORAM

THE HON'BLE MR.MANORANJAN MOHANTY, VICE CHAIRMAN.

1. Whether Reporters of local newspapers may be allowed to see the Judgment? **Yes/No**
2. Whether to be referred to the Reporter or not? **Yes/No**
3. Whether their Lordships wish to see the fair copy of the Judgment? **Yes/No**

Judgment delivered by

Hon'ble Vice Chairman.



CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

Original Application No. 207 of 2009

Date of Order: This, the 09th of October, 2009

HON'BLE SHRI MANORANJAN MOHANTY, VICE CHAIRMAN

Sri Rajani Kt. Das
S/O Late Rnagu Das, Ex-Gangman
Under SSE/P. Way/ BG/ RNY
Resident of Vill : Khandikar
P.O. – Deulkuchi (Rangia)
Dist – Baska, Assam.
PIN – 781354.

.....Applicant

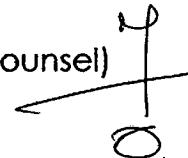
By Advocates: Ms. U. Das, Mr. M.K. Boro, Mr. K. Konwar
Mr. H.K. Sut & Mr. M.K. Das

-Versus-

1. The Union of India represented by
The Secretary, Ministry of Railway
Lodhi Road, New Delhi – 110011.
2. The General Manager (P)
N.F. Railway, Maligaon, Guwahati
Dist – Kamrup, Assam
PIN – 781011.
3. The Divisional Railway Manager
Rangia Division, Assam
PIN – 781354.
4. The Divisional Railway Manager
Alipurduar Junction
West Bengal
PIN – 736123.

.....Respondents

(By Advocate: Dr. J.L. Sarkar, Railway Standing Counsel)



ORDER (ORAL)
09.10.2009

MANORANJAN MOHANTY, (V.C.):

Father of the Applicant, while serving the Railways, died prematurely on 09.11.1997. Applicant having sought employment on compassionate ground Respondent No.4 recommended name of the Applicant for compassionate appointment on 10.05.2002. On 14.05.2002, the Applicant was declared fit to perform duties. Offer of appointment was issued to the Applicant on 16.05.2002. Applicant faced an accident on 25.05.2002; for which he could not report to duty and, on 26.05.2002, Respondent No.3 was informed about the said accident for which the Applicant could not report to duty. On 20.09.2002, Applicant was disallowed to join the services; for which he submitted an appeal on 22.09.2008; after making verbal/personal approaches to the authorities. On 28.01.2009, the DRM(P) of Alipurduar forwarded the representation of the Applicant to the DRM(P) of Rangia for necessary consideration. On 25.03.2009, the Deputy Commissioner was asked to give a verification report regarding character and antecedent of the Applicant. On 17.04.2009, the Deputy Superintendent of Police of Special Branch (Assam) submitted a verification report (pertaining to the Applicant) to his authorities. On 16.06.2009, the DRM (P) of Rangia intimated the Applicant about rejection of his prayer for joining the employment that was extended on compassionate ground. The said order dated 16.06.2009 is the subject matter of challenge in the present case filed under Section 19 of the Administrative Tribunals Act, 1985. The prayer of the Applicant was turned down on the ground that the Applicant failed to support his claim (that he was unable to report for duty between May 2002 and June 2006)

by medical certificate. Relevant portion of the rejection order dated 16.06.2009 reads as under:-

"1) In view of eth remarks of CMS/RNY, treatment/disease/reports of Shri Rajani Kanta Das don't support his claim for not taking up the appointment, all these years, besides the fact the period from date of being offered appointment (May 2002) to June 2006 is not supported on medical grounds at all. i.e. Period of treatment, started from middle of June/2006."

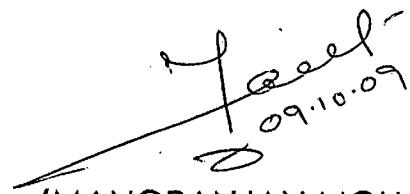
2. Heard Mr.M.K.Boro, learned counsel for the Applicant and Dr.J.L.Sarkar, learned Standing counsel for the Railways (to whom a copy of this O.A. has already been supplied) and perused the materials placed on record.

3. The Applicant has submitted supporting medical papers to show that he was really unable to report for duty during May, 2002 and that the poor man was under treatment of the doctors. Since supporting materials are now made available by the Applicant, the Authorities/DRM(P) of Rangia should reconsider the matter; for which this matter is now remitted back to the Respondents for giving a reconsideration of the matter with full sympathy.

4. Accordingly, Registry is directed to send copies of this O.A. (along copies of this order) to the Respondents; who should give full sympathetic consideration to the grievances of the Applicant for allowing him to join the employment (on compassionate ground) by keeping in mind the poor condition of the Applicant. Entire exercise of reconsideration should be completed by the Respondents by end of December 2009.



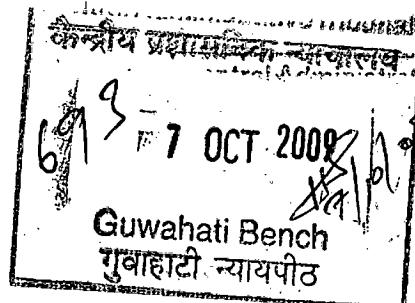
5. With the aforesaid observations and directions, this case stands disposed of.
6. Send copies of this order to the Applicant and to all the Respondents (along with the copies of present O.A.) in the address given in the O.A.
7. Free copies of this order be also handed over to the learned counsel appearing for both the parties.



09.10.09

(MANORANJAN MOHANTY)
VICE CHAIRMAN

/BB/



D.W.

W

Rajani
R.J.

IN THE CENTRAL ADMINISTRATION TRIBUNAL

GUWAHATI BENCH AT GUWAHATI

(An Application Under Section 19 of Administration Tribunal, Act
1985)

Original Application No. 207 /2009

BETWEEN

Sri Rajani Kt. Das

...Applicant.

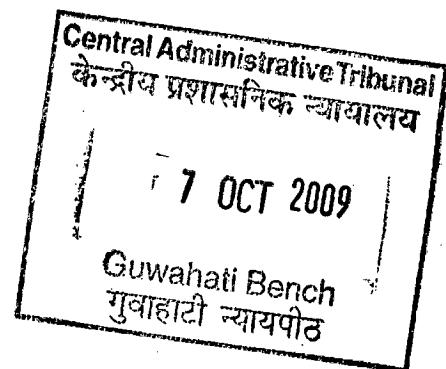
-VS-

1. The Union of India and Others.

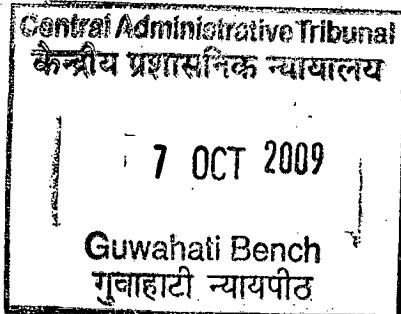
...Respondents

SYNOPSIS

That the applicant is the son of Late Rangu Das, Ex- Gangman under SSE/P. Way/ BG/ RNY . The father of the applicant expired on 09-11-1997 while he was in service. At the time of his death he (the applicant's father) was posted under the Senior Section Engineer (P.way),/ BG/ Rangia as Senior Gangman. The applicant having qualifications of higher secondary (10+2), applied for appointment in the respondent department under compassionate ground and considering the prayer of the applicant and on completion initial training Course the respondent No.4 recommended the name applicant along with 28 other similarly situated candidates to be appointed as gateman on compassionate ground vide its office note No. WB.A/16/Gr.'D'/Comp./Pt.I. dated 10/05/2002 (Annexure-C). and after being certified to be fit to perform the duties of a Gatekeeper vide certificate of competency No. Z/TR / E/COMP dated 14-05-2002 (Annexure-D) issue by the Principal, Zonal Training Centre, and Alipurduar Junction, the appointing authority appointed the applicant as Gatekeeper vide its appointment letter bearing No. WB/ A/ 16/Gr.'D'/Comp./Pt.I. Dated 16/05/2002 (Annexure-E) . After receiving the said appointment letter dated 16/05/2002, while ie., on 25/05/2002 the applicant was on his way to report for further order of



his appointment, he accidentally fell in his courtyard on a hard surface. The applicant continued his treatment under the Supervision of Medical Health Officer -I , Madhyapanduri MPHC Rangia, Kamrup (Assam). The Doctors on his examination found that he got serious injuries due to his fall and was letter detected as Rheumatoid Arthritis and Peripheral Neuropathy which needs considerable rest and treatment.(Medical document Annexed as Annexure-F series). The applicant approached the Respondent Department on the first week of September , 2002 but he was not allowed to join. He was verbally assured by the Office of the DRM(P)/ Alipurduar Junction that his case will be reconsidered and will be called later on as his process of appointment has been again persuaded. The applicant was continuing his Medical Treatment and simultaneously also moved around the Office of the Respondent authorities till September, 2008 expecting that the Respondent departments will give him the appointment on compassionate ground as per the appointment letter dated 16-05-2002. The applicant thereafter filed a representation/appeal to the Divisional Railway Manager(P), Alipurduar Junction stating all the facts on 22/09/2008 (Annexure-G) and prayed for allowing him to join in the post of gateman as per the appointment letter dated 16/5/2002. Thereafter Divisional Railway Manager (P), Alipurduar Junction forwarded the letter to the Divisional Railway Manager (P), Rangia vide letter No. E/227/E/CG/AP/Trackman dated 28/01/2009 (Annexure-H). In the said letter it was stated that the applicant was offered for appointment as gateman by order dated 16/05/2002 and was posted under SSE/P.Way/GLPT as gateman. It was further stated in the letter that after bifurcation of the Alipurduar Division the said office of the SSE/P.Way/GLPT falls under the Rangia Division. The Divisional Railway Manager (P), Rangia after receipt of the said letter initiated the process of appointment and sought all the relevant documents



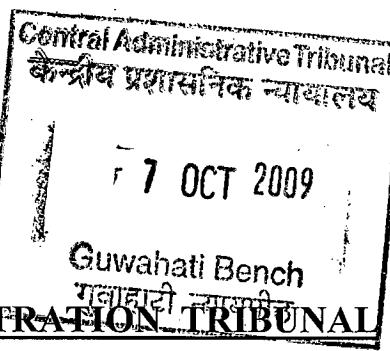
required for the appointment of the applicant on companionate ground as per the appointment order dated 16/05/2002. The case of the application was reconsidered and the Assistant Personal Officer, NF Railway, Rangia vide his letter No. E/213/VCA(E) /Rangia / 09 dated 25-03-2009(Annexure-I) asked the Deputy Commissioner, Kamrup to give a final verification report regarding character and antecedents of the candidate/the present applicant for the purpose of appointment in the post of the Gatekeeper under SSE/ P.way / GLPT. In reply to this letter a report was submitted by the Deputy Superintendent of Police, Special Branch , Assam Kahilipara , Guwahati -781019 vide memo No. SB. IX/ 5/24(A)/ Pt-1/09/83 dated 17-04-2009(Annexure-J) . In the meantime the Senior Section Engineer, P.way , NF Railway / Goalpara under whom the applicant was posted issued a letter DRM(P) / Rangia stating inter-alia that on verification of the Records maintained by this office it is seen that there is no such record is available that the applicant was offered for appointment as gate man , Vide Letter No. E/178/MISC / GLPT , dated 14-02-2009. (Annexure-K). After completion of all the formalities and procedures relating the appointment of applicants on compassionate ground the Divisional Railway Manager (P) Rangia passed impugned Order dated 16-06-2009 rejecting the prayer of compassionate of the applicant on the ground that the period from that of the offer of the appointment (May 2002) to June 2006 is not supported on Medical grounds at all.

Hence this Original application .

Filed by-

M. K. Boro
6/10/09

Mrinal Kumar Boro,
Advocate, Ghy.



IN THE CENTRAL ADMINISTRATION TRIBUNAL

GUWAHATI BENCH AT GUWAHATI

(An Application Under Section 19 of Administration Tribunal, Act
1985)

Original Application No. 207 /2009

BETWEEN

Sri Rajani Kt. Das

...Applicant.

-VS-

1. The Union of India and Others.

...Respondents

LIST OF DATES

Sl. No.	Date	Particulars	Annexure
1.	1977	Father of the applicant joint Railway Department as casual worker	
2.	31-05-91	Father of the applicant was appointed as Gangman	A
3.	08-03-95	Father of the applicant promoted to Senior Gangman	B
4.	09-11-97	Father of the applicant was expired	
5	10-05-02	Respondent No. 4 recommended the name of the applicant for compassionate appointment	C
6.	14-05-02	Applicant was declared fit to perform duties	D
7.	16-05-02	Appointed letter (in compassionate ground) was issued to the applicant in the post of gatekeeper	E
8.	25-05-02	Applicant got an accident on his way while going to join in his service as per his appointment order.	

S. Rajani K. Dass

8.	26-05-02	Applicant informed the Respondents about the said accident and seek some time for joining in his service	
9.	Sept.,20 02	Applicant was not allowed to join	
10.	22-09-08	Applicant filed a representation / appeal.	G
11.	28-01-09	DRM(P) Alipurduar forwarded the representation of the applicant dated 02-09-08 to the DRM(P) Rangia for consideration	H
12.	14-02-09	SSE / P.way , Goalpara issued a letter stating that there is no record available that applicant was offered for appointment.	K OCT 2009 Guwahati Bench गुवाहाटी न्यायपीठ
13	25-03-09	Respondent asked the Deputy Commissioner to give final verification report regarding character and antecedent of the applicant	I
14	17-04-09	DSP, Special Branch Assam , Kahilipara submitted final verification report as per letter dated 25-03-2009.	J
15.	16-06-09	DRM(P) Rangia issued the impinged order rejecting the prayer of compassionate appointment of the applicant	L

Filed by

M.K. Boro
6/10/09

M.K. Boro
Advocate

V.G. Dass
V.G. Dass
V.G. Dass
V.G. Dass
V.G. Dass
V.G. Dass

IN THE CENTRAL ADMINISTRATION TRIBUNAL

GUWAHATI BENCH AT GUWAHATI

*(An Application Under Section 19 of Administration Tribunal, Act
1985)*

Original Application No. **207** /2009

BETWEEN

Sri Rajani Kt. Das

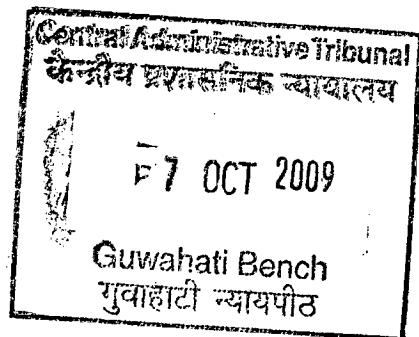
...Applicant.

-VS-

1. The Union of India and Others.

...Respondents

I N D E X



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Filed by-

M.K.B.
6/10/09
Mrinal Kumar Boro,
Advocate, Ghy.

IN THE CENTRAL ADMINISTRATION TRIBUNAL

GUWAHATI BENCH AT GUWAHATI

(An Application Under Section 19 of Administration Tribunal, Act 1985)

Original Application No. 207 /2009

BETWEEN

Sri Rajani Kt. Das

S/O Late Rangu Das, Ex- Gangman
under SSE/P. Way/ BG/ RNY

Resident of Vill : Khandikar

P.O.- Deulkuchi (Rangia)

Dist:- Baksa , Assam.

PIN:781354

...Applicant.

-AND-

1. The Union of India represented by
the Secretary Ministry of Railway,
Lodhi Road ,
New Delhi-110011.

2. The General Manager (P) NF
Railway , Maligaon Guwahati
Dist:- Kamrup, Assam
PIN-781011

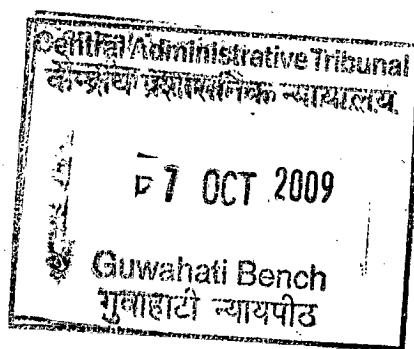
3. The Divisional Railway Manager,
Rangia Division, Assam.
PIN-781354

4. The Divisional Railway Manager,
Alipurduar Junction,
West Bengal,
PIN- 736123

...Respondents

Filed by the Applicant

*Shri Rajani Kt. Das
Advocate, Serial No. Regd. No. : 8/10/09*



I. PARTICULARS OF ORDERS FOR / AGAINST WHICH APPLICATION IS MADE :

Order of the Divisional Railway Manager , Rangia dated 16-06-2009 disallowing the appointment of the petitioner on Compassionate Ground

II. JURISDICTION :

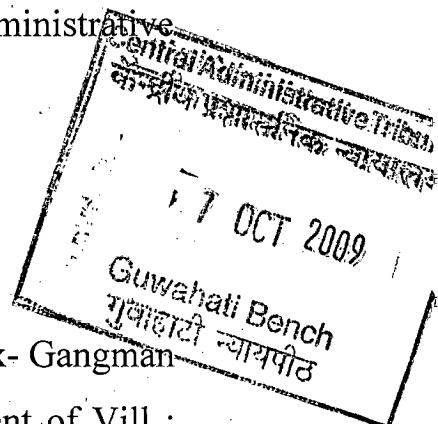
The applicants declare that the subject matter of the application is within the jurisdiction of the Hon'ble Tribunal .

III. LIMITATION :

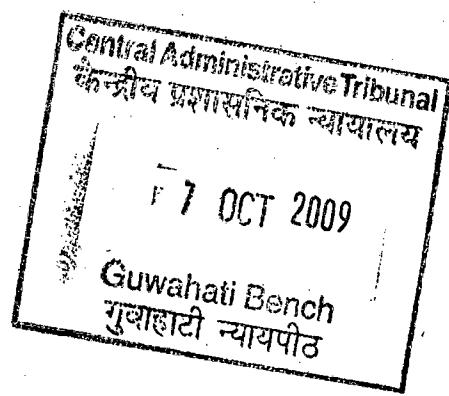
The applicants declare that the Application is within the period of limitation under Section 21 of the Administrative Tribunal Act , 1985 .

IV. BRIEF FACTS OF THE CASE:

1. That the applicant is the son of Late Rangu Das, Ex- Gangman under SSE/P. Way/ BG/ RNY and a permanent Resident of Vill : Khandikar, P.O.- Deulkuchi (Rangia)Dist:- Baksa , Assam and as such, they are entitled to all the rights and privileges as guaranteed under the Constitution of India and other laws of the land.
2. That the father of the applicant joined the Railway Department in the year , 1977 as casual worker. The father of the applicant was screened and thereafter de-casualised and was posted under PWI /BG/RNY with immediate effect vide order dated 13-05-1991 bearing order No. E/227 / V(E) AT(DCL) 91 passed by the Divisional Railway Manager(P) {herein after called as DRM(P)}, Alipurduar Junction. He was appointed as Gangman and was



Sri Rangia V. Das



-3-

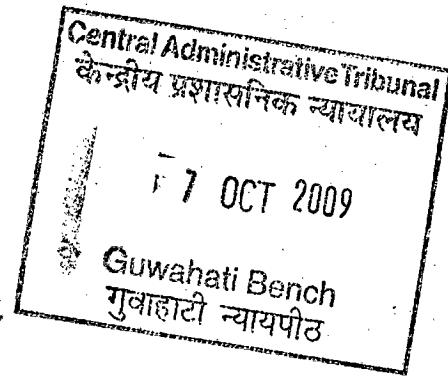
promoted to the Senior Gagman vide DMR(P), Alipurduar Junction Office Order No. E/266/2(E) AP.Pt.V dated 31-01-1995 and subsequently his pay was fixed vide BRMP order no. E/105/2(E) AP.Pt.V dated 0-8-03-1995.

A copy of the Office Order dated 31-05-1991 and 08-03-1995 are annexed herewith and marked as **Annexure -A and B** respectively.

3. That the father of the applicant expired on 09-11-1997 while he was in service living behind his wife viz., Smt. Binda Das and two sons viz., Haren Ch. Das and the present applicant Sri Rajani Kt. Das. At the time of his death he (the applicant's father) was posted under the Senior Section Engineer (P.way),/ BG/ Rangia as Senior Gangman. On the death of the father, who was the sole bread winner, the family of the Applicant i.e., the family of the deceased employee has been going through a acute financial hardship and poverty. In the absence of the father the whole burden of running the family fell upon the Applicant who being an unemployed person without any regular source of income is facing difficulties. The applicant having qualifications of higher secondary(10+2), applied for appointment in the respondent department under compassionate ground.

4. That considering the prayer of the applicant and on completion initial training Course the respondent No.4 recommended the name applicant along with 28 other similarly situated candidates to be appointed as gateman on compassionate ground vide its office note No. WB.A/16/Gr.'D'/Comp./Pt.I. dated 10/05/2002 and after being certified to be fit to perform the duties of a Gateman vide certificate of competency No. Z/TR / E/COMP dated 14-05-2002

Shri Rajani Kt. Das.



Xt. Dr. Raghini
-2

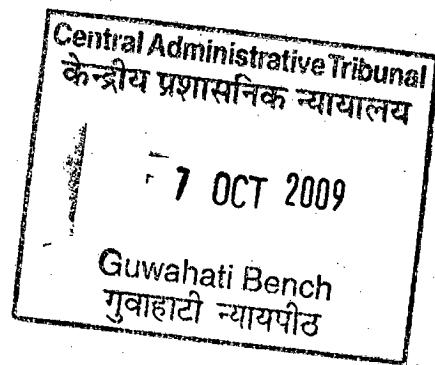
issue by the Principal, Zonal Training Centre, and Alipurduar Junction, the appointing authority appointed the applicant as Gateman vide its appointment letter bearing No. WB/A/16/Gr.'D'/Comp./Pt.I. Dated 16/05/2002.

The copies of the office note dated 10/05/2002, the certificate of competency dated 14/05/2002 and appointment order dated 16/5/2002 are annexed herewith and marked as **Annexure -C, D and E** respectively.

5. That as per the appointment letter No. WB/ A/ 16/Gr.'D'/Comp./Pt.I dated 16/05/2002 the applicant was given a temporary appointment as gateman -2 in the Engineering Department, on a pay of Rs. 2610/- in the scale of Rs. 2610 -3540/-.

6. That after receiving the said appointment letter dated 16/05/2002, while ie., on 25/05/2002 the applicant was on his way to report for further order of his appointment he accidentally fell in his courtyard on a hard surface. He got injured on his hips and backbone resulting in tremendous pain and suffering compelling him to stay at home. Initially the applicant thought that the injuries sustain by him are minor but later on it was found that the injuries are fatal in nature and he became bed ridden for many days.

After the accident on 26-05-2002 he wrote an application to the DRM(P)/Alipurduar Junction stating all the facts and circumstances about his accident and prayed for sometime on medical ground for joining his service and the respondent authorities also assured him that he can joined after his recovery. But the applicant have lost the copy of the application filed on 26-



05-2002 and other relevant documents in flood as his residence is located at a flood affected area.

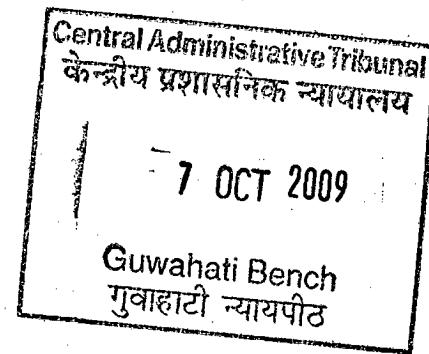
7. That the applicant continued his treatment under the Supervision of Medical Health Officer -I , Madhyapanduri MPH C Rangia, Kamrup (Assam). The Doctors on his examination found that he got serious injuries due to his fall and was letter detected as Rheumatoid Arthritis and Peripheral Neuropathy which needs considerable rest and treatment.

All the medical documents are annexed herewith and marked as Annexure -F series.

8. That the applicant after partial recovery approached the Respondent Department on the first week of September , 2002 but he was not allowed to join. He was verbally assured by the Office of the DRM(P)/ Alipurduar Junction that his case will be reconsidered and will be called later on as his process of appointment has been again persuaded. But after the bifurcation of the Alipurduar Division into Alipurduar and Rangia Division, the applicant left his hope as his documents and relevant materials became untraceable for him .

9. That the applicant was continuing his Medical Treatment and simultaneously also moved around the Office of the Respondent authorities till September, 2008 expecting that the Respondent departments will give him the appointment on compassionate ground as per the appointment letter dated 16-05-2002. The applicant finding no other way and upon the advice of some learned persons of the locality filed a representation / appeal to the Divisional Railway Manager(P), Alipurduar Junction stating all the facts on

Sri Rajani V. Deka



-6-

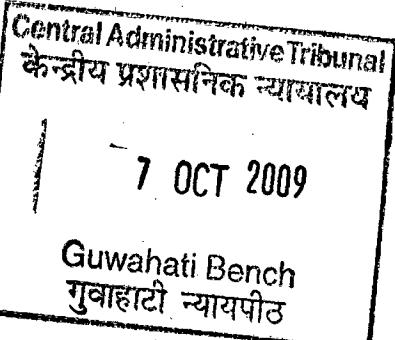
22/09/2008 and prayed for allowing him to join in the post of gateman as per the appointment letter dated 16/5/2002.

A copy of the representation/appeal dated 22/09/2008 is annexed herewith and marked as Annexure - G.

10. That thereafter Divisional Railway Manager (P), Alipurduar Junction forwarded the letter to the Divisional Railway Manager (P), Rangia vide letter No. E/227/E/CG/AP/Trackman dated 28/01/2009. In the said letter it was stated that the applicant was offered for appointment as gateman by order dated 16/05/2002 and was posted under SSE/P.Way/GLPT as gateman. It was further stated in the letter that after bifurcation of the Alipurduar Division the said office of the SSE/P.Way/GLPT falls under the Rangia Division. The Divisional Railway Manager (P), Rangia after receipt of the said letter initiated the process of appointment and sought all the relevant documents required for the appointment of the applicant on companionate ground as per the appointment order dated 16/05/2002.

A copy of the letter dated 28-01-2009 issued by the DRM (P)/ Alipurduar Junction is annexed herewith and marked as Annexure -H.

11. That the applicant furnished all medical documents and required testimonials. The case of the application was reconsidered and the Assistant Personal Officer, NF Railway, Rangia vide his letter No. E/213/VCA(E) /Rangia / 09 dated 25-03-2009 asked the Deputy Commissioner , Kamrup



-7-

to give a final verification report regarding character and antecedents of the candidate/the present applicant for the purpose of appointment in the post of the Gatekeeper under SSE/ P.way / GLPT. In reply to this letter a report was submitted by the Deputy Superintendent of Police, Special Branch , Assam Kahilipara , Guwahati -781019 vide memo No. SB. IX/ 5/24(A)/ Pt-1/09/83 dated 17-04-2009 wherein, it is stated "there is nothing adverse against the following person / either criminal or politically which would render him unsuitable for employment works in Government services/ Quasi Government Organizations. He is Indian Citizen by birth".

A copy of the letter dated 25-03-2009 and the final verification Report date 17-04-2009 are annexed herewith and marked as **Annexure -I and J** respectively .

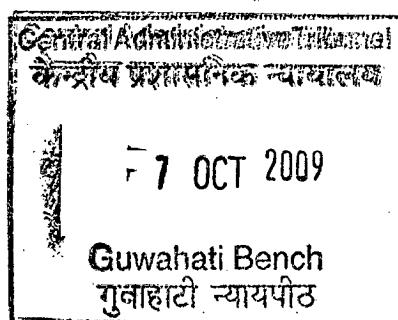
12. That in the meantime the Senior Section Engineer, P.way , NF Railway / Goalpara under whom the applicant was posted issued a letter DRM(P) / Rangia stating inter-alia that on verification of the Records maintained by this office it is seen that there is no such record is available that the applicant was offered for appointment as gate man , Vide Letter No. E/178/MISC / GLPT , dated 14-02-2009.

A copy of the letter dated 14-02-2009 issued by the SSE /P.Way / GLPT is annexed herewith and marked as **Annexure -K.**

13. That to the utter dismay of the applicant on 16/06/2009 after completion of all the formalities and procedures relating the appointment of applicants on compassionate ground the Divisional

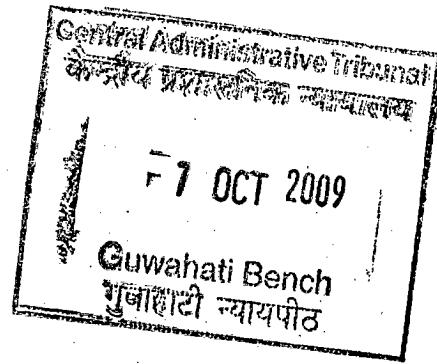
Due
Recd
by
Date

Railway Manager (P) Rangia rejected the prayer of compassionate of the applicant on the ground that the period from that of the offer of the appointment (May 2002) to June 2006 is not supported on Medical grounds at all.



A copy of the impugned order dated 16/06/2009 passed by the Divisional Railway Manager (P) Rangia, is annexed herewith and marked as Annexure-L

14. That the applicant finding no other alternative have approached this Hon'ble Tribunal for redressal of his grievances.
15. That the applicant begs to submit that his family has not yet survived the crisis and is still in need of immediate assistance , Despite his selection and appointment as gate man the respondent authorities has not allow him to join his service or appointed him in service as per appointment Order dated 16/05/2002 by considering the medical grounds and his ill health . The deferential yard stick in considering the appointment of the petitioner is discriminatory and unjust which requires and inference of this Hon'ble Tribunal .
16. That the applicant state that in view of the facts and circumstances stated above, it is a fit case where Your Lordship would be pleased to pass appropriate directions to the respondent authorities to consider the case of the applicant and directing them to allow the applicant to join his service as per appointment order dated 16-05-2002.



17. That your applicant begs to submit that he has a *prima facie* case in his favour. The action of the respondent authorities in non consideration of the applicant's appointment on compassionate ground is arbitrary, unjust and violative of the relevant acts and rules of the land.

18. That your applicant submits that the actions on part of the respondents are violation of the fundamental as well as other constitutional rights guaranteed under the Constitution of India.

19. That the applicant demanded justice and the same has been denied to him.

20. That this applicants is filed bonafide and for the ends of justice.

V. GROUNDS FOR RELIEF WITH LEGAL PROVISIONS:

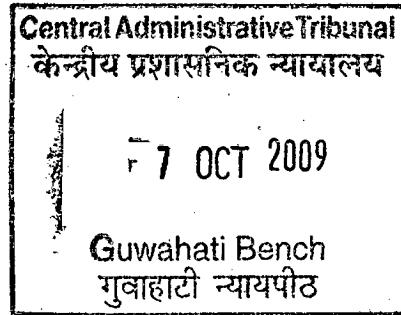
1. For that after the death of the father of the applicant his family is running under serious financial crisis serving some how and their life can not be treated as life with dignity.

2. For that the respondent authority has arbitrarily and illegally not considering the case of the applicant and the applicant and his family are suffering from serious financial hardship after the death of the father.

3. For that there is no other Govt. servant in the family of the applicant and if not appointed on compassionate there would no option but to die on starvation.

4. For that though the compassionate appointments are going on but the case of the applicant was not considered arbitrarily thereby causing great hardship to the family.

5. For that the respondents most arbitrarily and illegally not considered the case of the applicant by not considering the



-10-

medical grounds and depriving him from his legitimate expectation of appointment on compassionate ground.

6. For that the impugned order dated 16/06/2009 passed by the Divisional Railway Manager (P) Rangia, is arbitrary, illegal and violative of the principle of natural justice and administrative fairplay and as such the same was liable to be set aside and quashed.

7. For that non appointment of the applicant on the compassionate ground by considering the medical ground it is violative of the Article 14 and 21 of the Constitution of India.

VI. DETAILS OF REMEDIES EXHAUSTED :

That your Humble applicant begs to submit that he has availed all the departmental redressal forums for settlement of her grievances and has submitted numerous representation without any fruitful result and as such has exhausted all efficacious remedy to the applicant.

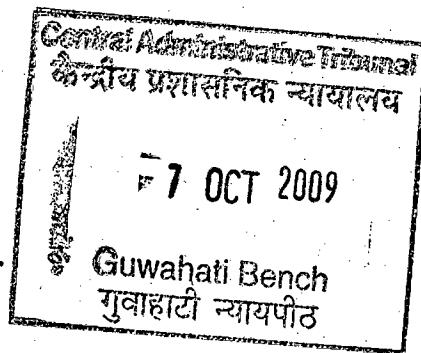
VII. MATTERS NOT PREVIOUSLY FILED OR PENDING BEFORE

ANY ANOTHER COURT / TRIBUNAL:

That the applicant further declares that he has not filed any application, writ petition, suit etc. except the present original application and no case is pending in any court of law with regard to the present grievances.

VIII. RELIEF SOUGH FOR :

Under the facts and circumstances detailed herein above, your applicant most humbly prays that the Hon'ble Tribunal may graciously be pleased to admit this



-11-

application , call for records and after hearing the parties and upon perusal of the records , be pleased to direct the respondents to consider the case of the applicant and appoint him on compassionate ground and / or pass any such order or further order / orders as to your lordship may deem fit and proper to give full and equitable relief to the applicant for the ends of justice .

IX. THAT ANY OTHER RELIEF OR RELIEFS THE HON'BLE TRIBUNAL MAY PLEASED TO GRANT :

That the Applicants further pray for expeditious hearing of the case.

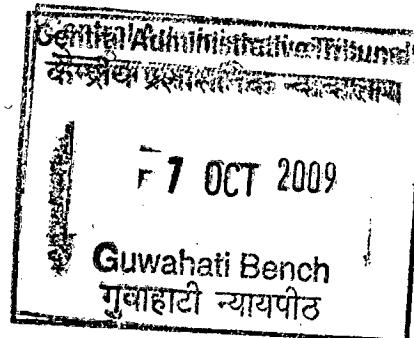
X. That the applicant further declares that the present application is filed by him through his counsel before this Hon'ble Tribunal.

XI. PARTICULARS OF POSTAL ORDER SUBMITTED AS APPLICATION FEE

- (a) Postal Order No.: 396420150
- (b) Date of Issue : 17-08-2009
- (c) Issue forum : GPO, Guwahati
- (d) Payable at : Guwahati

XII. LIST OF ENCLOSURES : As Per Index.

VERIFICATION



I, Sri Rajani Kt. Das, S/O Late Rangu Das, Ex- Gangman under SSE/P. Way/ BG/ RNY, Resident of Vill : Khandikar, P.O.- Deulkuchi (Rangia), Dist:- Baksa , Assam do here by solemnly affirm and verify that the statements made in the accompanying application in paragraphs...1,2,3,4.....are true to my knowledge and those made in paragraphs...4....to....13..... being matters of records are true to my information derived therefrom and the ground urged are as per legal advice . I have not suppressed any material facts .

And I sign this verification of this the 6th day of *October* 2009 at Guwahati.

Sri Rajani Kt. Das.

Deponent

N. H. RAILWAY

Office of the
Divl. Railway Manager(P),
Alipurduar Junction.

MEMORANDUM

Dated: 21/05/1991.

In terms of G.M.(P)/MLG's Memorandum No.E/41/CL(F) dated 11.4.91 wherein 822 Group-'D' posts have been allotted to this Division for de-visualisation in Way side and in reference to this Office Memorandum No.E/227/V(E) AL (DCL/31) dated 28.5.91, wherein 822 posts of Gangman, Gate-keeper, Trolleyman & Store Watchman have been distributed among different PWIs of the Division, the following orders are made to de-visualise 29 CL/OPC who are declared as screened under PWI/BG/RNY (Communal Roster Points for 822 post's are RA-575, SC-99 & ST-148).

Sl. No.	Name	Father's name	Community	Total No. of days	R E WORKING MARKS
1	2	3	4	5	6
					As on 31.3.90

S/Shri, GROUP - 'A' 1. Kuniyal Boro Churitram Boro S/1 84

GROUP - B

The following CL/CPC of PWI/CTR/RNY who have been declared as screened are hereby de-casualised and posted as under : -

1.	Eunusar Rahman	Md. Nuru Seikh	U/R	4736
2.	Bidyadhar Bharati	Prakur Bharati	U/R	3443
3.	Jagadish Singh	Ananta Singh	U/R	3534
4.	Purna Nath Sarkar	Rashamoy Sarkar	U/R	3519
5.	Kajal Acherjee	Kumud Ch. Acherjee	U/R	3551
6.	Hari Ch. Mahato	Chandrika Mahato	S/C	3485
7.	Krishna Kr. Baishnab	Jogendra Baishnab	U/S	3456
8.	Bhadawali	Patras	U/S	3428
9.	Fabin Kalita	Binode Ch. Kalita	U/R	3427
10.	Sandhiram Das	Ratiram Das	U/R	3424
11.	Ganesh Mahanta	Ranu Mahanta	U/R	3421
12.	Mikhail	Ramesh	U/R	3420
13.	Atul Phukan	Phanidhar Phukan	U/R	3411
14.	Dinanath Sahu	Sonar Sahu	U/R	3411
15.	Prabhat Dey	Gajendra Dey	U/R	3407
16.	Dilip Pal	Norod Pal	U/R	3404
17.	Jiten Rajbanshi	Katiram Rajbanshi	U/R	3390

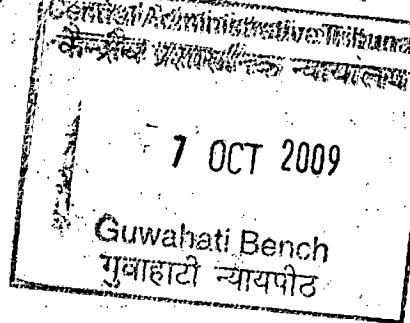
All are posted under PWI/BG/RNY with immediate effect.

(cont'd., p. 2, 3)

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Mr. W.
Advocate

Advocate



(contd... Group 'B')

- (2) -

PWI/BG/RNY

1	2	3	4	5
	S/Shri,			
18.	Ram Ch. Roy	Bijli Roy	U/R	3370
19.	Dilip Das	Sudhan Das	S/C	3379
20.	Ramani Kt. Rajbanshi	Chunaram Rajbanshi	U/R	3383
21.	Sonia Rajbanshi	Asi Rajbanshi	U/R	3384
22.	Rangu Das	Osam Das	U/R	3387
23.	Bholanath Koch	Ganesh Koch	U/R	3380
24.	Bhabiram Nath	Habiram Nath	U/R	3378
25.	Durga Das	Frasanna	S/C	3369
26.	Kalia Deka	Baturam Deka	S/T	3280
27.	Tarini Kt. Mandal	Abani Kt. Mandal	S/C	3273
28.	Ramnath Mallah	Nareswar Mallah	S/C	3017

All are posted under PWI/
BG/RNY with immediate
effect.

GROUP - 'C'

N. N. L.

Note: (1) The above orders are issued as per DRMs approval on 31.5.91 consequent to a papers screening done at APDJ.

(2) The names of the de-casualised staff have been selected on the basis of total number of working days as on 31.3.90. This is for general information that in the combined seniority list of Opcsi-Line and other Organisation the cut off mark is for UR-3372, C-3383 & ST-138 days as on 31.3.90.

for DIVL. RLY. MANAGER(P),
ALIFURDUAR JUNCTION.

(SD/31591)

No. E/227/V(E)AF(DCL)91

Dated: 31/5/1991.

Copy forwarded for information and necessary action to:-

- 1) G.M.(P)MLG. (2) CFO/Admn. MLG. (3) C.E. MLG.
- 4) DAO/APDJ. (5) Sr.DEN/APDJ. (6) Sr.DEN/C/APDJ.
- 7) PWI/BG/RNY - He should make entry in the service record of staff concerned regarding their rejoining and also ensure that GIS @ Rs. 15/- has been recovered from them w.e.f. 1.1.92, since they all have became regular staff.
- 8) AEN/RNY & NLP. (9) PWI/CTR/RNY. ~~xxxRNYxxxRNY~~
- 10) Divl. Secy./NFRMU/APDJ with 10 spare copies.
- 11) Convener/NFRMU/APDJ with 10 spare copies.
- 12) P/Cases and Staff concerned.

for DIVL. RLY. MANAGER(P),
ALIFURDUAR JUNCTION.

(SD/31591)

7 OCT 2009

Guwahati Bench
গুৱাহাটী চায়পোর

N. F. RAILWAY.

OFFICE OF THE
DIVL.RLY. MANAGEE (P.)
ALIPURDUAR JUNC.

O_F_F_I_C_E O_R_D_F_R

DATED: 8/03/95

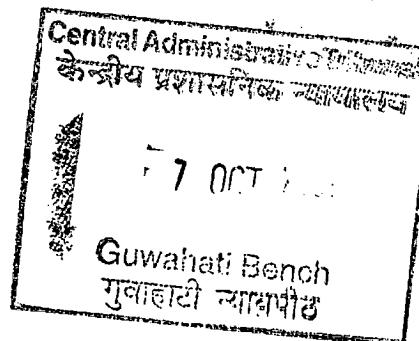
Consequent on promotion to the next higher grade from Gangman in scale Rs.775-1025/- to Sr.Gangman in scale Rs.800-1150/- vide LRM(P)/APLJ's office order No.E/266/2(E)AP.Pt.V dt. 30.1.95, the pay of the following staff under PWL/BG/RNY are hereby fixed as under:-

S. No.	Name	Designation, pay & scale.	Pay fixed in scale, Designation.
1	S/ Shri,	Gangman (775-1025)	Sr. Gangman (800-1150)
1.	Sadnoor,	1.10.94 = 927/-	2.2.95 = 965/-
2.	Thaneswar Ramchiary,	1.4.94 = 847/-	2.2.95 = 875/-
3.	Haladhar Boro,	1.1.95 = 913/-	2.2.95 = 950/-
4.	Umesh Basumatary,	1.1.95 = 913/-	2.2.95 = 950/-
5.	Naren Ch. Das,	1.12.94 = 927/-	2.2.95 = 965/-
6.	Kank Ram Boro,	1.1.95 = 927/-	2.2.95 = 965/-
7.	Jatindra Nath Bhuyan,	1.1.95 = 871/-	2.2.95 = 905/-
8.	Chandmil Ali,	1.1.95 = 913/-	2.2.95 = 950/-
9.	Mohendra Boro,	1.1.95 = 913/-	2.2.95 = 950/-
10.	Funushar Rahjan,	1.19.94 = 927/-	2.2.95 = 965/-
11.	Jogadish Singh,	1.10.94 = 927/-	2.2.95 = 965/-
12.	Pabin Kalita,	1.1.95 = 941/-	2.2.95 = 980/-
13.	Sandi Ram Das,	1.12.94 = 927/-	2.2.95 = 965/-
14.	Rangu Das,	1.12.94 = 927/-	2.2.95 = 965/-
15.	Bhadowa,	1.12.94 = 927/-	2.2.95 = 965/-
16.	Dilip Paul,	1.6.94 = 927/-	2.2.95 = 965/-
17.	Ram Chandra Rai,	1.12.94 = 927/-	2.2.95 = 965/-
18.	Dina Nath Sahu,	1.10.94 = 927/-	2.2.95 = 965/-
19.	Ram Nath Mallah,	1.7.94 = 913/-	2.2.95 = 950/-
20.	Bhabi Ram Nath,	1.4.94 = 927/-	2.2.95 = 965/-
21.	Hari Sankar Nahato,	1.10.94 = 927/-	2.2.95 = 965/-
22.	Durga Das,	1.1.95 = 941/-	2.2.95 = 980/-
23.	Nabab Ali,	1.2.95 = 941/-	2.2.95 = 980/-

Contd. 2.

Certified to be true Copy

M. M.
Advocate



- : (2) : -

24. Rustam Ali,	1. 10. 94 = 927/-	2. 2. 95 = 965/-
25. Padma Kumar,	1. 5. 94 = 927/-	2. 2. 95 = 965/-
26. Dharani Barman,	1. 1. 95 = 913/-	2. 2. 95 = 950/-
27. Gafoor Ali,	1. 11. 94 = 899/-	2. 2. 95 = 935/-
28. Kamharan Narzary,	1. 10. 94 = 823/-	2. 2. 95 = 860/-
29. Nizam Ali,	1. 1. 95 = 913/-	2. 2. 95 = 950/-
30. Sunanda Ram Das,	1. 4. 94 = 927/-	2. 2. 95 = 965/-
31. Raghab Ch. Boro,	1. 1. 95 = 913/-	2. 2. 95 = 950/-
32. Kamaleswar Das,	1. 10. 94 = 859/-	2. 2. 95 = 890/-
33. Majneur Ali,	1. 12. 94 = 913/-	2. 2. 95 = 950/-
34. Uzir Ali,	1. 2. 95 = 941/-	2. 2. 95 = 980/-
35. Khasnoor Ali,	1. 12. 94 = 927/-	2. 2. 95 = 965/-
36. Tarun Ch. Boro,	1. 3. 94 = 899/-	2. 2. 95 = 935/-
37. Kabindra Boro,	1. 10. 94 = 823/-	2. 2. 95 = 860/-
38. Rakeb Ali,	1. 3. 94 = 927/-	2. 2. 95 = 965/-
39. Umesh Das,	1. 12. 94 = 913/-	2. 2. 95 = 950/-
40. Narayan Boro,	1. 1. 95 = 913/-	2. 2. 95 = 950/-
41. Salish Basumatary,	1. 4. 94 = 899/-	2. 2. 95 = 935/-
42. Gafoor Ali,	1. 2. 95 = 941/-	2. 2. 95 = 980/-

for Div. Fly. M^gger (P),
Alipurduar Junc.

No. E/105/2(E)AP.Pt.V

Dated: 28 /03/95.

Copy forwarded for information and necessary action to:-

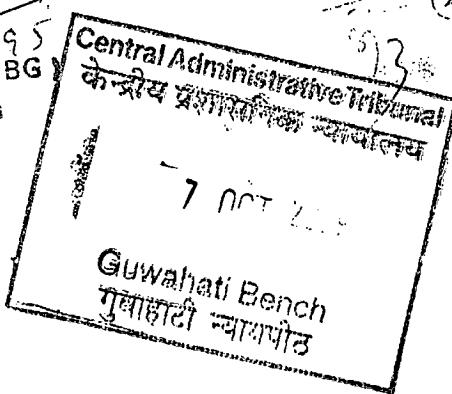
1. DAO/APDJ. 2. AEN/RNY. 3. FWI/BG/RNY. 4. OS/Ew/Bili.
5. Staff concerned. 6. P/Case.

for Divl. Rly. Manager (P),
Alipurduar Junc.

(hcm7/3/95)

Forwarded
Please
[initials]

1949
Lokman
Railway Inspector (B)
M. F. Railway : Rangiya



OFFICE OF THE

DIVI. BIV. MANAGER(P),
ALIPURDUAR JUNCTION,

DATED 11/10/5/2002.

REF PAGE NOTE.
No. 2WB/A/16/Gr. 'D', Comp./Pt. I.

Following 29 (Twenty Nine) Candidates are hereby directed to you for appointment as Cateman on Comp. Ground. They have completed their initial training course and passed the Examination vide Principal/ZTC/APDJ's Office Order No. 2/12/32/Pt. III dt. 29.4.2002 (Copy enclosed).

NAME OF THE CANDIDATES	CATEGORY
1. Shri Debayan Sarkar S/O Shri B.Ch. Sarkar, Ex-C/Officer-I/C&V/APDJ.	Cateman (Provisional).
2. Shri Santosh Mondal, S/O Lt. Jagdish Mondal, Ex-P/Man/A/CYM/MBQ	-do-
3. Shri Lakhsinder Prasad, S/O Lt. Bija Ram, Ex-J/Driver/LF/MBQ.	-do-
4. Pari Shankar Roy, S/O Lt. Niharendra Roy, Ex-Driver/C/SSE/LF/APDJ.	-do-
5. Md. Mahir Alam, S/O Lt. Md. Manir, Ex-Driver/Mail/SSE/Loco/MBQ.	-do-
6. Shri Hare Kanta Saikia, S/O Lt. Thaneswar Saikia, Ex-C/Officer/SSB/Way/MBQ.	-do-
7. Shri Phanidhar Daimary, S/O Lt. Bharat Daimary, Ex-S/Man-I/SSE/W/MBQ.	-do-
8. Shri Taraghna Das, S/O Lt. Tridip Kr. Das, Ex-Ed. Clerk/Sr. DSTE/APDJ.	-do-
9. Shri Sanjib Kr. Saha, S/O Lt. G.C. Saha, Ex-FWI/II/MBQ.	-do-
10. Shri Atul Ch. Saha S/O Lt. Jagdish Saha Ex-Cateman/SSE/W/PWU	-do-
11. Shri Naba Sarker Das, S/O Lt. Gajendra Ch. Das, Ex-SID/MLP/CSC/MLC.	Cateman (Regular Basis)
12. Md. Aslamul Islam, S/O Lt. Md. Islam, Ex-Cateman/SSE/P.W/MC/BNV.	-do-
13. Md. Abdul Ali, S/O Lt. A. Yub AC Ex-Hd. Trallyman/PWI/AMC	-do-

Central Administrative Tribunal
संघीय प्रशासनिक न्यायालय

7 OCT 2009

Nafiz Bench
नाफिज बैच

Certified to be true Copy

Advocate

(2)

Name of the Candidates :

14. Shri Karmeswar Barrah,
S/O Lt. Chakrabarrah,
Ex-Sr. G/May/SSE/Way/NLP.

15. Shri Robin Das,
S/O Lt. Umasah Ch. Das,
Ex-P/Shortor/DPK(W)/APDU.

16. Shri Sudhakar Mishra,
S/O Lt. Sudhakar Mishra,
Ex-G/May/AEU/NLP.

17. Shri Partha Bose,
S/O Lt. Nilan Kr. Bose,
Ex-P/May/SS/SSE.

18. Shri Ambare Basumatary,
S/O Lt. Charan Singh Basumatary,
Ex-G/May/SSE/P.W/NDQ.

19. Shri Alek Roy,
S/O Lt. Ratneswar Roy,
Ex-Sr. Cateman/SSE/P.Way/NLP.

20. Shri Dejani Kanta Das,
S/O Lt. Bangu Das,
Ex-Congress/PWI/DC/NLP.

21. Shri Ranjil Sarkar,
S/O Lt. Mahbun Nath Sarkar,
Ex-

22. Shri Ashim Kr. Muli,
S/O Rei Kshitish Ch. Muli,
Ex-Driver/C/LF/NDQ.

23. Shri Sanjay Ghosh,
S/O Lt. Bijoy Kr. Ghosh,
Ex-1/Trolleyman/Driver/DSO/APDJ.

24. Shri Prakash Kolita,
S/O Lt. Deven Kolita,
Ex-Cateman/ESE/P.Way/DC/NLP.

25. Shri Debmish Das,
S/O Lt. Dulal Ch. Das,
Ex-AA/ECAO/MLG.

26. Shri P. Krishna Das,
S/O Lt. P. Baijagi,
Ex-1/JDR/CHI/NDQ.

27. Shri Dipankar Goswami,
S/O Lt. J. K. Goswami,
Ex-M. Clerk/UKM/IT/P. Cey/NDQ.

28. Shri Kariya Basfore,
S/O Lt. Jayaditya Basfore,
Ex-P/2/O/Comer/IT/NDQ.

29. Shri Kama Deb Nath,
S/O Lt. Santa Deb Nath,
Ex-G/May/SE/P.Way/ECM.

Category (Police)
Cateman (Regular basis).-do- (Regular basis).

-do-

Central Administrative
केन्द्रीय प्रशासन विभाग
Guwahati Bench
গুৱাহাটী বিধৱানি

7 OCT 2003

(Contd ... P/3 ...)

(3)

All relevant documents i.e. Copy of Office Letter, Medical Fit, Copy of Death Certificate, School Certificate showing the name of the candidate, etc. are enclosed for ready reference. S. No. 1 (One) to 10 (Ten) Candidates are in the Group-C list and their appointment as Caterer is Provisional. S. No. 11 to 29 are Group-D Candidates and they have been Offered appointment as Caterers on Probation Basis.

You are therefore requested to take the necessary arrangement for appointment as Caterers in Army Deptt. from your end please.

20,
OS(P)/PAGE.

OS(P) 305
for Div. N.Y. 10/10/2013/APPJ.

01-10-2009

OS(P)/PAGE.

They have been offered appointment as Caterers on Probation Basis in the Army Department, S. No. 11 to 29 are Group-D Candidates. All relevant documents i.e. Office Letter, Medical Fit, Copy of Death Certificate, School Certificate showing the name of the candidate, etc. are enclosed for ready reference. S. No. 1 (One) to 10 (Ten) Candidates are in the Group-C list and their appointment as Caterers is Provisional. S. No. 11 to 29 are Group-D Candidates and they have been Offered appointment as Caterers on Probation Basis.

(S)

ZONAL TRAINING CENTRE/N. F. RLY/ALIPURDUAR JUNCTION

CERTIFICATE OF COMPETENCY

No. Z/TR/E/COMP.

DATE 19.05.02 (STAFF COPY)

Shri. RATANI KANTA DAS. Designation. TR. GATEMAN ALIJ.

was examined on 17.04.02 and is certified to be fit to perform the duties of

an. for GATEMAN.

for 14.5.02
PRINCIPAL/Z.T.C./ALIJ.
Principal/Z.T.C./Alipurduar J.

Curriculum Vitae from Copy

M.W.
A.G.

Office of the
Divl. Rly. Manager(F),
Alipurduar Junction.

No. WB/0/16/2001/comp/816

Dated: 16-5-2002

To:

Shri Smt. Rajani K. DAS
S/o Lt. Rangan Das
Ex. Gangmaa/PWT/BS/Rly.Sub:- Temporary appointment as Gate man 2
Department Engg on pay Rs. 2510/-
in scale Rs. 2670/3540/- (RP/96) plus
usual allowance as admissible from time
to time on compassionate ground.On your acceptance the offer of appointment dated 16-5-2002
and on being found medically fit in category A/3 (Three), you
are hereby directed to report O.S/P/Engg for further
order of your appointment.The order terms and conditions of your service will be
the same as stated in this office letter No. E/227/10(AP) dated
16-5-2002.Your appointment on compassionate ground has been approved
by the competent authority.*On 21/5/02*Signature & Rubber Stamp
of appointment authorityCentral Administration
केन्द्रीय प्रशासनिक संस्था

Copy forwarded for information and necessary action to :-

F 1 OCT 2002

The candidate's prescribed
attestation form in triplicate alongwith enclosures
and Medical 'FIT' Certificate is enclosed for record.
The candidate is appointed on compassionate ground
pending Police verification which should be completed
as early as possible. The offer of appointment letter
is enclosed. Appointment of the candidate on compa-
ssionate ground has been approved by the competent
authority on 03-5-2002.Guwahati Bench
गुवाहाटी न्यायालय

Encl: 1) Attestation Forms (duly filled).
 2) Medical Fit Memo.
 3) Copy of Death Certificate of ex-employee (attested).
 4) Copy of School Certificate (showing educational
qualification).
 5) Copy of Character Certificate.
 6) Others.

for DIVL. RLY. MANAGER(F)
ALIPURDUAR JUNCTION

(sda/s/2502)

Certified to be true Copy

M. M. D.
Advocate

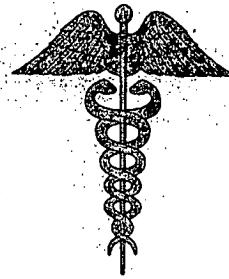
JANU MEDICO'S

Rangia Tiniali Ward No. : 7

Kamrup (Assam)

Pin : 781354

Ph. No. : 03621-244478



ডাঃ দিলীপ কুমাৰ বৈশ্য

Dr. Dilip Kumar Baishya

MBBS (DIB), M & H.O.-1

Regd. No. 10906 (AMC)

Ph. 94351-10244

VISITING DAY

Sunday to Friday

Evening 5:10 P.M.

Date:

Name: *(Signature)* Date:

Age: Sex: Wt: *(Signature)*

RX

2). Dolorax 1ml

1ml →

1. B. Calm. 250mg

250mg →

3). Sporidex 500mg

500mg →

4). Pan D. 200mg

200mg →

2615-02

1. 10 Factor
150 ml
Blood
100 ml
Cocaine
100 ml

Recd. to
6/11/11

Please bring this prescription on your next visit

Confined to be one Copy

MMB

Advocate

RESHMI MEDICO'S

Rangia (Tiniali), Dist.: Kamrup (Assam)

Phone : 03621-242613 (Pharmacy)
98641-40947 (M)

Dr. Anil Talukdar

Experienced General
Practitioner

Sr. Medical & Health
Officer, Rangia CHC/ERU

Ph : 03621-241328 (R)
98641-41681 (M)

Daily Evening
5-00 P.M. to 8-30 P.M.

Dr. Dilip Kr. Sharma
M.B.B.S., DGO
Specialist in O & G.

Every Saturday
8-00 A.M. to 10-00 A.M.

Dr. Dilip Kalita
ENT Specialist
Daily Morning

Investigation

Adv:-

Blood for R.E.
RA factor, Uric
acid.

Name : Rayani Kanta Das Age / Sex 38 yrs. M.

Date : 1-5-04

Rx

① Gug - Gac

1 auro 1-0. Daily x 5 day

② Taj Pendame 1A 12

1 vital drop 1-0. every month
ANST. x 6.

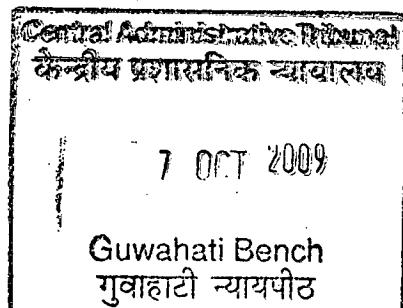
③ Ancoxida 120 — 20

1 tab daily after food

④ Rabifast 20 — 30

1 tab daily in the
morning.

Adv:- Orthopaedic consultation.



July, 15/10/04

Curated to be the Copy

[Signature]
Advocate

4-9-04

(14)

Rx (1) 1/2g Dolonec 2nd

1 am to 1-4. Daily x 5.

(2) Tab Novocan 8R — 20

1 tab Daily after food

(3) Tab Rabifast 20 — 30

1 tab Daily in the morning.

(4) Mega forte 1g

2 + 8 three Daily

Adv: Orthopaedic consultation.

Orb 1/9/04

7-2-06

Rx (1) 1/2g Dolonec 2nd

1 am to 1-4. Daily x 5.

(2) Tab Aynolone 10

1 tab three Daily x 5 days

1 tab after 1 " x 5 "

1 tab once " after food.

(3) Rabifac 20 — 30

1 tab Daily in the morning.

(4) Shulcal 8 gm

2 + 8 twice daily after

(5) Aluronid ^{much} plus — 20

1 cap Daily.

Adv: Orthopaedic consultationCentral Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय

7 OCT 2009

Guwahati Bench
गुवाहाटी न्यायपीठ

Orb 7/10/06

15

RESHMI MEDICO'S

Rangia (Tiniali), Dist.: Kamrup (Assam)

Phone : 03621-242613 (Pharmacy)

98641-40947 (M)

Dr. Anil Talukdar

Experienced General
Practitioner

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Officer, Rangia CHC/FRU

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Specialist in O & G.

Every Saturday
8-00 A.M. to 10-00 A.M.

Dr. Dilip Kalita
ENT Specialist
Daily Morning

Investigation

Date : 16-5-06

Name : Rajan Kanta Das. Age / Sex 40 yr M.

R

① Tab Novumax SR — 15

1 tab daily after food.

② Wyzolone 10

1 tab three daily x 3 dys

1 tab twice " x 3 "

1 tab once " x 3 "

③ Rablet 20 — 20

1 tab daily in the

morning

④ Fij Ruthy esbal — 7 ans

1 ans 1-2. on A.D.

Obd 16/5/06

Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय

7 OCT 2004

Guwahati Bench
गुवाहाटी न्यायपीठ

Carries to be a/c Copy

M. M.
Advocate

Dr. A.C. Talukdar, M.B.B.S. AHS
SENIOR MEDICAL & HEALTH OFFICER
EXPERIENCED GENERAL PRACTITIONER.
REGD. NO. - 7695 (AMC)

CHAMBERS
Residence cum Rangia **Reshmi Medicos**
(Murara) (Tiniali)
Near: TVS Dealer Ph. no. 242613

VISITING HOURS

Residence

Daily Morning

Evening 3 to 5 P.M.

03621 - 241328 (R)
94351 - 14997 (M)

Reshmi Medicos

(TINIALI)

Daily Morning

Evening 5 to 8.30 P.M.

(Except Wednesday)

**BRIEF CLINICAL NOTES
AND INVESTIGATIONS.**

RX

Date: 31-5-06

To whom it may concern,

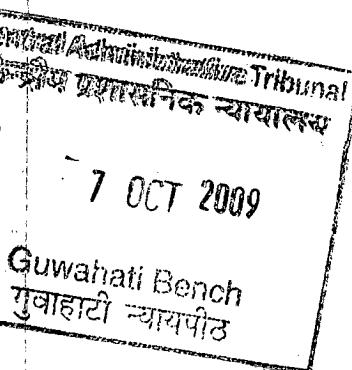
certified that Sri Rajen

Kanta Das 8/10 Late Ranga Das &
vill - Khandikar, P.O. - Deukuchi 13

the district of Kamrup, Assam

was under my treatment during
the period from 1-5-04 to 31-5-06

due to Rheumatoid Arthritis with
Peripheral Neuropathy



Ortho 31/5/06

Sr. M. & H. O.
Rangia C. H. C. / FRU

Curated to be a/c Copy

M. H. O.
Advocate

17

অসম

9954036894

CLINICAL LABORATORY
SUSRUSA
Hospital Road, Rangia

Visiting Pathologist:

Dr. H. C Barman, M.B.B.S. D.C.P.

Patient's Name: Rayani Kt. Das Date 30/6/06.....
Referred by Dr. N. Bhattacharya Lab No.

RECEIPT OF EXAMINATION OF BLOOD

Name of Sample Capillary/Venus

TEST	VALUE	NORMAL RANGE
B Sugar (F)		70.110 mg/dl
B Sugar (PP)		110.140 mg/dl
B Sugar (R)	110 mg/dl	80.120 mg/dl
SERUM Bilirubin		
B. Urea		15.40 mg/dl
S. Creatinine	1.6 mg/dl	(M) 0.9-1.4 mg/dl (F) 0.8-1.2 mg/dl
U. Acid	4.8 mg/dl	3.0-7.5 mg/dl

OTHER INVESTIGATION

Hemoglobin (cyanmethemoglobin) Method..... gm %

Blood Group	
Rh grouping	
VDRL Test	
RA Factor	Negative
ASOTest	
Astrelia Antigen (HbsAg)	
HIV Test	

Lab. Tach. (30/6/06)

Pathologist

Central Administrative Tribunal
কেন্দ্রীয় প্রশাসনিক ন্যায়ালয়

7 OCT 2009

Guwahati Bench
গুৱাহাটী ন্যায়পীঠ

Certified to be true Copy

J.W. H.

Advocat.

CLINICAL LABORATORY
SUSRUSA
Hospital Road, Rangia

Visiting Pathologist:
Dr. H. C Barman, M.B.B.S. D.C.P.

Patient's Name :	Rajani Kt. Das.	Date					
Referred by Dr.	M. Bhattacharya	Lab No.					
RECEIPT OF EXAMINATION OF BLOOD							
Name of Sample	Capillary/Venous	NORMAL					
Method:	✓ Hemoglobin (cyanethemoglobin) 10.4 gm%	3 Men upto adult 8 to 13 gm. Women adult 11.5 to 16.5 gm.					
E.S.R. (Westergreen)	45 mm after 1st hr. / 2nd hr.	Men upto (50 yrs.) 1 to 7 mm. above (50 yrs.) 2 to 10 mm Women upto (50 yrs.) 3 to 9 mm. above (50 yrs.) 5 to 15 mm					
R.B.C. count (T.R.C.)	7400	Men 4.5 to 6.5 million /c. mm. Women 3.8 to 5.8 million /cmm.					
W.B.C. count (T.L.C.)	7400	Adult 4 to 11 thousand /c. mm. others Age yrs. /cmm					
Platelet count Lakh	/c. mm.	1.5 to 4.0 Lakh /c. mm.					
Absolute Eosinophilic count		40 to 440 /c. mm.					
Reticulocytic		Adult & Children 02 to 20%					
Differential W.B.C. Count		FILM MORPHOLOGY					
1. Polymorphs (Neutrophils)	62	% (Normal) 40 to 75%					
2. Lymphocytes	33	% (Normal) 20 to 45%					
3. Monocytes	1	% (Normal) 2 to 10%					
4. Eosinophils	4	% (Normal) 1 to 6%					
5. Basophils	0	% (Normal) 0 to 1%					
Malaria parasite :	MP (PBS)						
Bludding Time :	Clotting Time						
T.B (Rapid test)	Antigen	1.20	1.40	1.80	1.160	1.320	1.640
Widel Test	Sal. Typhi O						
	Sal. Typhi H						
	Sal. P Typhi AH						
	Sal. P Typhi BH						

OTHER INVESTIGATION

1. Sputum for A.F.B.etc.
2. Semen Analysis :
 - i) Physical :
 - ii) Chemical :
 - iii) Microscapical :

Lab. Tach.

Pathologist

Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय
Guwahati Bench
गुवाहाटी न्यायपीठ

7 OCT 2009

Certified to be a true Copy

J.W. No
Advocat.

(19)

Dr. M. Bhattacharyya

M B B S (G. M. C.)

REGD NO.—11660 (A M C)

03621-241502 (R)

34353.41569 (RM)

NAME— Rajani Kanti Dno

DATE— 20/6/06.

Age... 46, Sex... M

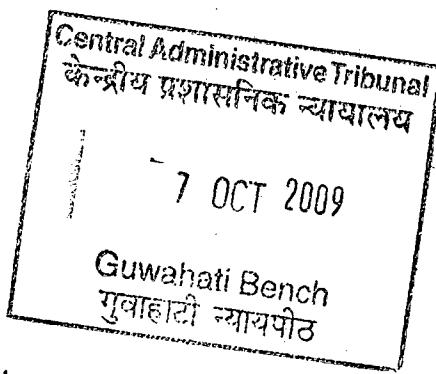
Rh. anemia

R

① Ig Methylcelot ⑩

1 cm in 1 hr at 37° C

② Indo cap SR
1 cm in 1 hr



Am Rh fact, S. Unie acid level.
RBS, Blood RIE, S. Creatinine

20/6/06

Controlled to be true Copy



Advocat.

② Dr. M. Bhattacharyya
M.B.B.S (G. M. C.)
REGD. NO.—11680 (A M C)

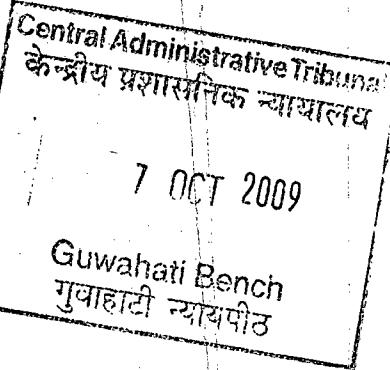
03621-241502 (R)
34363-41668 (M)

DATE— 15/6/07

NAME— Rajani Kant Das Age 46 sex M.

Rheumatic art
Nursing

R ② Elbow + ③ wrist M
② Knee L R + ③
③ Chymal M + ③



A x-ray of Lumbosacral region M


23/6/07

Certified to be true Copy


Advocat.

Dr. M. Bhattacharyya
M B B S (G. M. C.)
REGD NO-11660 (A M C)

03821-241502 (R)
94353-41669 (M)

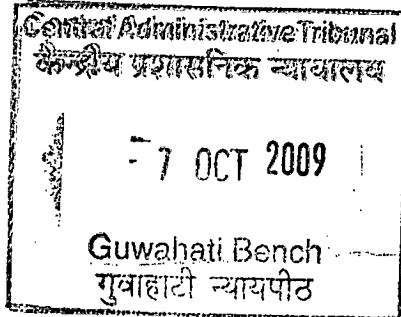
DATE- 5/9/08

NAME-

Age Sex

(To whom it may concern)

This is to certify that Dr.
Rajani K. Das Age-41/Male Sl. (Lt) Range
Des of Vill- Khondikor P.S. Rangia
Dist- Kamrup (Assam) was under
my treatment during the period
of 1-6-2006 to 5-9-2008 due
to Rheumatoid arthritis & peripheral
Neuropathy. Now I examined him
and found that he is fit to
resume his duty with both physically
and mentally.



5/9/08
Medical & Health Officer
Madhya Panduri M. P. H. C.
Rangia Kamrup (Assam)

Certified to be true Copy

MM
Advocate

ANNEXURE - G

To

The Divisional Railway manager (P)
N.F. Railway, Alipurduar Jn.,

Date: 22/9/03

Sub:- Prayer for Compassionate appointment against the death of my
deceased father.

Ref :- Your Letter No. WB/A/16/Gr. "D"/Comp/PI-1, Date 16-05-2002.

Sir,

With due respect, I beg to state that after successfully completion of Gatemanship Training at APDJ under principal, ZTC/APDJ vide letter No. Z/TR/E/Comp. Dt. 14-05-02, I have been offered appointment as Engg. Gateman on compassionate ground and was directed to report to OS/P/ENGG vide your office letter No. under reference.

Sir it is a matter of great regret to let you know that I could not report OS/P/ENGG in due course due to the reasons stated below.

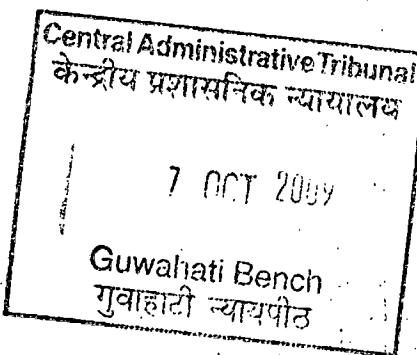
Sir, I was about to move to APDJ for my future duties as Gateman. But an accident was met at the slippery Courtyard of my own resident as a result, I got severe injury in my waist. In course of time, my physical condition was getting worst day by day.

I was getting my treatment under Dr.D.K. Baishya, MBBS (DIB) from 26-05-02 to 30-04-04. Thereafter from 01-05-04 to 31-05-06 under the treatment of Dr. A.C. Talukdar, MBBS. Lastly myself was treated by Dr. M. Bhattacharya, MBBS (GMC)(all medical certificates enclosed.)

Now I am fully cured from different ailment and fit to resume my normal duties as Gateman without further lose of time.

In view of the above fact, I would like to draw your kind attention towards the above facts and allow me to do my duties for which I shall remain ever grateful to you and save my family from starvation in the days of crisis.

With regards,



Yours faithfully,

Shri Rajani K. Das

(Rajani Kanta Das)
Late Rangu Das.

Curated to be the Copy

M. Das
Advocate

Northeast Frontier Railway
Office of the
Divisional Railway Manager (P)
Alipurduar Junction.

ANNEXURE - H

No.E/227/E/CG/AP/Trackman

28/01/2009

To

The Divisional Railway Manager (Personnel)
N.F.Railway, Rangliya [RNY]

(for personal attention of Sh. S.Chakraborty, DPO/RNY)

Sub : Appointment on Comp.Ground as Gateman of
Sh. Rajani Kanta Das, as Gateman.

Ref : Appeal submitted by Sh. Rajani Kanta Das, for apptt. on comp.
Ground as Gateman, bearing L/No.NIL dated 22.09.08.

One Shri Rajani Kanta Das, has applied for appointment on compassionate ground as his father passed away while in service.

On verification of records maintained by this office it is seen that Shri Das was offered for appointment as Gateman bearing No.WB/A/16/Gr.D/Comp/Pt.I dt: 16.5.02 issued from this end and was posted under SSE/P.Way/GLPT as Gateman.

After bifurcation of APDJ division, office of the SSE/P.Way/GLPT is under jurisdiction of RNY Division.

As such necessary arrangement be made for appointment of Sri Das as Gateman

DA : 08(eight).

(S.Sarmah.)
DPO

For Div.Rly.Manager (P)
Aliurduar Junction.

Copy to :-

1. SSE/P.Way/GLPT, please ensure as to whether, if dossier of Sri Rajani Kanta Das, is available in your office.

2. Sh. Rajani Kanta Das, S/o Late Ranju Das, ex. Gangman under PWI/BG/RNY, for information please.

3. S&WI/IC/APDJ

For Div.Rly.Manager (P)
Allurduar Junction.

Carried to be No Copy

Advocate

Northeast Frontier Railway

No.E/213/VCA (E)/RNY/09

Office of the
Divl. Railway Manager (P)
Rangiya
Date: - 25/03/09

The Deputy Commissioner,
Kamrup (Assam)

Sub: - Verification of character and antecedents of candidates
for the post of Gatekeeper under SSE/P.Way/GLPT.

1. I am directed to say that Shri Rajani Kanta Das whose particulars are entered in the enclosed Attestation Form is a candidate for the post of Gatekeeper under SSE/P.Way/GLPT. To enable this office to determine the suitability of the candidate for Government service, I am to request you to certify on the basis of the information available in your records, whether he/she come to any adverse note or not and whether there any facts about him/her or record which would render him/her unsuitable for employment under central Government. It may be specifically indicate whether or not the candidate is suitable for Government service and if he/she is considered unsuitable, a brief statement of the grounds for the opinion expressed may be adduced. The result of the scrutiny may be communicated immediately to this office.
2. Similar enquiries are being made to the District Magistrate.

Thanking you,

Encl: Attestation form.

Sincerely

From 25/3/09
(G. K. Dey)
Asstt. Personnel Officer
N.F.Railway/RNY

Certified to be true Copy

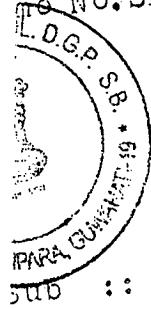
M.W.
Advocate

ADDL. DIRECTOR
ICE OF THE INSPECTOR GENERAL OF POLICE :: SPECIAL BRANCH :::::
ASSAM :: KAHILIPARA :: GUWAHATI-10.

Dt. 17/4/09

Confidential.

Re. No. SB.IX/5/24(A)/PT-1/09/83



The Deputy Commissioner,
Kamrup - Guwahati.

Final Verification Report of C/A.

Ref. :: Your M/No. KCA/1PVR/2009/458

Dt. 21/4/09

Sir,
As directed, I am to inform you that there is nothing adverse against the following person/persons either criminally or politically which would render him/her/them unsuitable for employment works in Govt. service/quasi Govt. Organisation. He/she/they is/are Indian citizen by birth. The verification roll/rolls is/are returned herewith.

Yours faithfully,

8/4/09
Supt. of Police
Assistant Commissioner
S.P. Branch, SB,
Guwahati

1) Sri Rajani Kantor Das.

Certified to be true Copy

M. H. S.
Advocate

24
16-2-08
N.R. RAILWAY

153

198

No:- E/178/MISC/GLPT

OFFICE OF THE
SSE/P-WAY/GLPT
N.F. RAILWAY
DT:-14/02/09

To,
DRM/P/RNY
N.F. Railway

Sub: - Appointment on compassionate ground as Gateman of Sri Rajani Kt Das as Gateman.

Ref: - Appeal submitted by Sri Rajani Kt Das, for appointment on compassionate ground as gateman, bearing L/No.Nil,dated 22/09/08

One Sri Rajani Kt. Das, has applied for appointment on compassionate ground as his father passed away while in service.

On verification of record maintained by this office it is seen that there is no such record is available that Sri Rajani Kt Das was offered for appointment as gatemen bearing No-WB/A/16/Gr.D/Comp/Pt.1 Dt.16/05/02 issued from your end.

Copy to: - for kind information please.

1) ADEN/GLPT

Copy
SSE/P-WAY/GLPT
Senior Section Engineer (P.Way)
Guwahati Bench
N.F. Rly/Goalpara

SSE/P-WAY/GLPT

Concurred to be true Copy

Mr.
Advocate

NORTHEAST FRONTIER RAILWAY

Office of the
Divisional Railway Manager (P)
Rangiya

To

Sri Rajani Kanta Das
S/O. Ranga Das
Ex.Gangman under SSE/P.Way/BG/RNY

Sub:- Compassionate Ground appointment.

Your case for appointment as Gatekeeper on Compassionate Ground as referred by DRM (P)/APDJ's vide L/No.WB/A/16/Gr.D/Comp/Pt.I dated 16-05-02 was put up to competent authority for consideration. On careful consideration, the competent authority has opined as under:

- 1) "In view of the remarks of CMS/RNY, treatment/disease/reports of Shri Rajani Kanta Das don't support his claim for not taking up the appointment, all these years, besides the fact the period from date of being offered appointment (May 2002) to June 2006 is not supported on medical grounds at all. i.e. Period of treatment ,started from middle of June/2006."
- 2) "Request of employee to grant him appointment is therefore not agreed to".

This issues with the approval of DRM/RNY

16/6/09

(N. K. Sutradhar)
APO/II/RNY

For Divl. Railway Manager (P)
Rangiya

Date: - 16-06-09

No.E/255/IV (E) RN Pt.VIII (Engg Comp)

Copy to:-

- 1) OS to DRM/RNY- for information please.
- 2) CMS/RNY

16/6/09

For Divl. Railway Manager (P)
Rangiya

Committed to be true Copy

M. M. Me
Advocate